

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA



O.A. 350/1083/2019
M.A. 350/615/2019

Date of order: 26.07.2021

Present : Hon'ble Mrs. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

Pradip Halder & Ors.
-vs-
M/o Defence

For the Applicant : Mr. N. P. Biswas, Counsel
Mr. D. K. Mukhopadhyay, Counsel

For the Respondents : Mr. R. Halder, counsel

O R D E R(Oral)

Per Bidisha Banerjee, Judicial Member

Heard both.



2. Both the counsels agree that the grievance of the applicants has been settled in terms of the DOPT OM dated 17.02.2020.
3. Therefore, the OA is disposed of as infructuous.

MA also stands disposed of.

(Dr. Nandita Chatterjee)
Administrative Member

(Bidisha Banerjee)
Judicial Member

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